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A.P. Mishra -Vrs- UOI/GSI.

For Orders/Directions No.02

O.A. No.52/2012

Advocate(s)-Mr. B. Dash

Advocate(s)- Mr. L. Jena

ORDER DATED 4th OF JULY, 2013

CORAM
HON'BLE MR. R.C. MISRA, MEMBER (A)

Heard Mr. B. Dash, Ld. Counsel for the applicant and Mr. L. Jena, Ld. Additional Central Government Standing Counsel appearing for the Respondents.

2. Mr. Dash, has filed a Memo for withdrawal of this O.A. on the ground that the applicant has been granted promotion w.e.f. 14.03.2011 to the Post of Director and therefore, his grievance has already been fulfilled. Therefore, he has no furthr ^l case for adjudication in the Tribunal. Mr. Dash has also produced a copy of the notification dated 27.06.2013 of the Geological Survey of India in which his name appears at Sl. No.1 for promotion to the post of Director (Geology)(NFSG) JAG/NFSG).

3. Considering the fact that the applicant has no subsisting grievance against the authority, the present O.A. is infructuous and is accordingly disposed of.


R.C. Misra
MEMBER(A)

K.B.